

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal (AT) (Insolvency) No. 463 of 2020**

**IN THE MATTER OF:**

**IL&FS Financial Services Ltd.**

**...Appellant**

**Versus**

**Mahananda Suppliers Ltd.**

**...Respondent**

**Present:**

**For Appellant: Mr. Krishnendu Datta, Mr. R. Sudhinder, Ms. Ekta Bhasin, Ms. Mehak Khurana and Mr. Shreenath A. Khemka, Advocates.**

**For Respondent: Ms. Charu Tyagi and Ms. Manju Bhuteria, Advocates.**

**O R D E R**  
**(Through Virtual Mode)**

**21.08.2020:** Pleadings are complete. Let the appeal be processed for final hearing.

Learned counsels for the parties may file their short written submissions, not exceeding three pages, within two weeks.

List the appeal 'for hearing' on **8<sup>th</sup> September, 2020.**

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[V. P. Singh]**  
**Member (Technical)**

**[Dr. Alok Srivastava]**  
**Member (Technical)**

*am/gc*